Annexure-3

Name of the corporate debtor: Bhilai Jaypee Cement Limited

Date of commencement of CIRP: 15.10.2025

List of creditors as on: 16.07.2026

List of secured financial creditors (other than financial creditors belonging to any class of creditors):

(Amount in Rs.)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1.	Steel Authority of India Limited	29-10-2025	7,62,00,000.00	-	-	-	-	Yes	-	7,62,00,000.00	-	7,62,00,000.00		-
		Total	**7,62,00,000.00**	-	-	-	-	-	-	**7,62,00,000.00**	-	**7,62,00,000.00**		-

Name of the corporate debtor: Bhilai Jaypee Cement Limited

CIN: U26940CT2007PLC020250

Date of commencement of CIRP: 15.10.2025

List of creditors as on: 16.07.2026

Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

(Amount in Rs.)

Sl. No.	Category of creditor	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims not admitted	Amount of claims under verification	Details in Annexure	Remarks, if any
		No. of claims	Amount	No. of claims	Amount of claims admitted					
1	Secured financial creditors belonging to any class of creditors	-	-	-	-	-	-	-	1	NA
2	Unsecured financial creditors belonging to any class of creditors	-	-	-	-	-	-	-	2	NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	7,62,00,000.00	-	-	-	7,62,00,000.00		3	NA
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	-	-	-	-	-	-	-	4	NA
5	Operational creditors (Workmen)	-	-	-	-	-	-	-	5	-

6	*Operational creditors (Employees)	461	40,95,53,521.18	443	32,33,15,868.00	-	-	8,62,37,653.18	6	Additional documents have been sought from the CD & the claimants for verification
7	Operational creditors (Government Dues)	9	1,52,69,34,459.20	9	9,19,63,036.00	-	-	1,43,49,71,423.20	7	Additional documents have been sought & the matter is sub judice
8	Operational creditors (other than Workmen and Employees and Government Dues)	174	9,11,85,74,695.79	156	8,22,69,73,459.01	-	-	89,16,01,236.78	8	Additional documents have been sought from the CD & the claimants for verification
9	Other creditors, if any, (other than financial creditors and operational creditors)	3	98,36,88,122.60	3	98,36,88,122.60	-	-	-	9	NA
Total		**648**	**12,11,49,50,798.77**	**611**	**9,62,59,40,485.61**	**-**	**7,62,00,000.00**	**2,41,28,10,313.16**	**-**	**-**

UFC-Unsecured Financial Creditor

*** It may be noted that the workmen and employees have submitted their claims in form D as employees, however have not yet clarified whether they qualify as workmen or employee. The relevant clarification has been sought from the Directors and the management of the CD, however the same is yet to be clarified.**